

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/256(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	MR.VOLODYMYR SABADYR VS RUSSICH TRADING PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner

Mr. Patita Paban Bishwal, Adv.]

Mr. Rahul Parasrampuria, Adv.] For R-1 to R-3

Mr. Udit Agarwal, Adv.] For R-4

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.